

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video-Conferencing Platform)

ITEM No. 02
CP (IB) No.114/BB/2023

IN THE MATTER OF:

M/s. Janus GBAC Ltd. ... Petitioner
Vs.
M/s. Beloorbayir Biotech Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 06.09.2023

CORAM:

DR. N.V. RAMAKRISHNA BADARINATH
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Atul Madhavan, Adv.

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **07.09.2023**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
N.V. RAMAKRISHNA BADARINATH
MEMBER (JUDICIAL)